

# Office of the District Judge, Jhargram

## (English Department)

Establishment Order No: 43      Dated: Jhargram, the 30<sup>th</sup> day of July, 2021

In terms of Government Order No. 5142-J/JD/L/2S-23/04(Part-VI) dated 20.07.2009 read with G.O. No. 5143-J/JD/L/2S-23/04(Part-VI) dated 20.07.2009 issued by the Judicial Department with the concurrence of the Finance (A) Department vide their U.O. No. 1561 Group-'P' (Service) dated 01.06.2009, read with Finance Department's order Nos. 3840-F(P) dated 23.07.2014 and 4550-(F)P dated 11.06.2015, the posts of Bench Clerk-III in the Court of Civil Judge (Junior Division)/ Judicial Magistrate under this Judgeship of Jhargram are hereby created, classified and designated with the following scale of pay on the basis of recommendation of the Shetty Commission with effect from 30.09.2019 i.e. the date of start functioning of the Judgeship of Jhargram.

Name of Court	Name of the post with Scale of pay	Number of Bench Clerks to be given to each Judge	Date of effect of creation of the post
Civil Judge (Junior Division), Court, Jhargram	<b>Bench Clerk, Grade-III</b> Scale of Pay of Rs. 4,000 – 8,850/- (Scale No. 9 under WBS (ROPA) Rules, 1998) since revised to Pay Band 3 i.e. Rs. 7,100-37,600/- with Grade pay of Rs. 3,600/- (under WBS (ROPA) Rules, 2009) since revised to Level in the Pay Matrix 9 (Rs.28,900 – 74,500/-) (under the WBS (ROPA) Rules, 2019)	01	30.09.2019
Judicial Magistrate Court, Jhargram	-Do-	01	30.09.2019
<b>Total</b>	<b>Bench Clerk, Grade-III</b>	<b>02</b>	<b>30.09.2019</b>

Now, sanction is hereby accorded to the creation of 02 (Two) posts of Bench Clerk Grade – III for each court of Civil Judge (Junior Division) / Judicial Magistrate under the Judgeship of Jhargram in terms of above mentioned G.O.

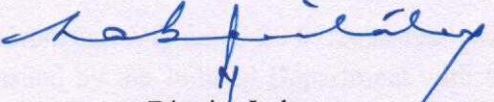
Bench Clerks Grade – III are to be appointed from the respective cadre of Upper Division Clerks from this Judgeship in the Pay Scale of Rs. 4000 – 8850/- (Scale No.9 under WBS (ROPA) Rules, 1998) since revised to Pay Band 3 i.e. Rs. 7100-37600/- with Grade pay of Rs. 3600/- (under WBS (ROPA) Rules, 2009) since revised to Level in the Pay Matrix 9 (Rs.28900 - 74500/-) as per WBS (ROPA) Rules, 2019 or may be promoted from Lower Cadre feeder of Lower Division Clerk in Scale No. 06, Pay Band -2 i.e. Rs. 5400/- to 25200/- with Grade Pay of Rs. 2600/- as per W.B.S. (ROPA) Rules 2009.

Office to maintain a separate Gradation list for the post of Bench Clerk Grade – III in the court of Civil Judge (Junior Division)/ Judicial Magistrate along with Upper Division Clerks of this Judgeship according to the provision as laid down in Sub-para 2(d) of Finance Department's order No. 4550-(F) P dated 11.06.2015.

Contd...

The charge on this account will be met from the budget Head of Accounts "34-2014-00-105-00-001-V-01-01" and "34-2014-00-105-00-005-V-01-01".

Inform all concerned.

  
District Judge,  
Jhargram  
**District Judge**  
**Jhargram**

**Office of the District Judge, Jhargram**  
**(English Department)**

Memo No. 1345(06)/XVII-1

Dated: 30.07.2021

Copy forwarded for information to:-

1. The Registrar General, High Court, Appellate Side, Calcutta.
2. The Accountant General (A & E), West Bengal, Treasury Buildings, Kolkata.
3. The Principal Accountant General (Audit), West Bengal, Treasury Buildings, Kolkata.
4. The Principal Secretary, Government of West Bengal, Judicial Department, Writers' Building, Kolkata.
5. The Treasury Officer, Jhargram.
6. The Judge-in-Charge, Accounts Department, District Judge's Court, Jhargram.
7. Guard File.

  
District Judge,  
Jhargram  
**District Judge**  
**Jhargram**